

contractor in fabricating structures and reducing transportation delays etc. Progress of modernization and expansion of plants are regularly reviewed at the level of Minister and Secretary in the Ministry.

Import of steel

286. SHRI RAVI PRAKASH VERMA: Will the Minister of STEEL be pleased to state:

(a) whether India consumes about one million tonne of industrial grade stainless steel each year;

(b) if so, whether more than 40 per cent of industrial grade stainless steel is imported;

(c) if so, whether domestic steel industry has been suffering due to import of cheap industrial grade stainless steel from China, Malaysia and South Korea; and

(d) if so, the steps taken by the Central Government to save the domestic industry?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI VISHNU DEO SAI): (a) and (b) Steel is a de-regulated sector. Role of the Government is limited to be that of a facilitator in growth of steel industry in the country. Based on a report, the consumption of stainless steel for industrial purposes for the financial year 2012-13 was as under:-

Sl. No.	Industry segment	Consumption in '000 t
1.	Process Industry and Power	437
2.	Engineering	194
3.	Electro Mechanical Industry	24
4.	Automobile, Railways and Transport	214
TOTAL		869

(Source: ERU)

Details of imports of stainless steel during 2013-14 and 2014-15 are given below:

2014-15		2013-14		Growth %
Quantity '000 tonne	Value ₹ in crore	Quantity '000 tonne	Value ₹ in crore	
548.57	5918.91	367.81	4801.88	49.1

(Source: ERU)

(c) and (d) Domestic steel manufacturers and other stake holders have been representing against surge in imports of steel. To ensure only quality steel is imported into the country, the Government has taken the following measures:-

- (i) Notified Steel and Steel Product (Quality Control) Order dated 12.03.12 and subsequent amendment dated 04.12.14;
- (ii) Imposed anti-dumping duty on hot rolled flat stainless steel imports from China, Malaysia and South Korea;
- (iii) Raised the basic customs duty on various categories of steel by 2.5%.

PSUs under the administrative control of the Ministry

287. SHRI AMBETH RAJAN: Will the Minister of STEEL be pleased to state:

- (a) the details of the PSUs under the administrative control of the Ministry;
- (b) the details of SC/ST persons employed in various groups in these PSUs;
- (c) the details of SC/ST Employees' Welfare Associations formed by SCs/STs working in these PSUs;
- (d) the details of the facilities extended/provided by Government/PSUs for the SC/ST Welfare Associations viz., Office Accommodation, etc.; and
- (e) the ways and means in which PSUs/Government involve SC/ST Welfare Association in the Administrative activities/developmental activities/Management of the PSUs?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI VISHNU DEO SAI): (a) and (b) The details of Public Sector Undertakings (PSUs) under the Ministry of Steel and the SC/ST persons employed in various groups in these PSUs as on 01.07.2015 is given in the Statement (*See below*).

(c) and (d) SC/ST Employees' Welfare Association/Councils are functioning in SAIL, RINL, NMDC, KIOCL, MOIL and MSTC and have been *inter-alia* provided